

Election Immediate/
By Camp Bag/e-mail

ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi-110001.

No.56/10/2015/PPS-II

Dated: 27th January, 2016.

To,

The Chief Electoral Officer,
Uttar Pradesh,
Lucknow.

Sub:- Allotment of reserved symbols under Para 10 of the Election Symbols (Reservation & Allotment) Order, 1968 –**Shiv Sena** - **regarding**.

Sir,

I am directed to refer to the subject cited and to state that “**Shiv Sena**”, a recognized State party in the State of Maharashtra having reserved symbol ‘**Bow and Arrow**’ in said State, has requested the Commission for concession under Paragraph 10 of the Election Symbols (Reservation and Allotment) Order, 1968 for allotment of the said symbol ‘**Bow and Arrow**’ to its candidate being set up by the party at the current bye-election to the **5-Deoband 14 -Muzaffar Nagar and 274 Bikapur** Assembly constituencies in the State of Uttar Pradesh.

The Commission has decided to extend the concession sought by the party under paragraph 10 of the Election Symbols (Reservation and Allotment) Order, 1968. Accordingly, the candidate set up by “**Shiv Sena**” at the current bye election shall be allotted the symbol ‘**Bow and Arrow**’ in **5-Deoband, 14 -Muzaffar Nagar and 274 Bikapur** Assembly Constituencies in the State of Uttar Pradesh.

The Returning Officer(s) may be informed that the candidates set up by “**Shiv Sena**” are eligible for the allotment of the symbol ‘**Bow and**

Arrow' under paragraph 10 of the Symbols Order, 1968 subject to strict fulfillment of each of the provisions of paragraph 13 thereof.

Yours faithfully,



(VARINDER KUMAR)
SECRETARY

1. Copy forwarded **(by Speed Post)** to the General Secretary, **Shivsena, Shivsena Bhavan, 1st Floor, Ram Ganesh Gadkari Chowk, Dadar, Mumbai-400028 (Maharashtra)**. He is informed that the party and the candidates must comply with each of the provisions of Para 13 of the Election Symbols (Reservation and Allotment) Order, 1968.

Copy to:- Pr.Secy(RKS)North-III/ Guard file